

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 320 of 2020

IN THE MATTER OF:

Mrs. Manasi Indrajit Wadkar

...Appellant

Versus

Andhra Bank & Anr.

...Respondents

For Appellant: Mr. Sudipto Sarkar, Mr. Abhishek Baid and

Mr. Mohit Kumar Bafna, Advocates

For Respondent: Mr. Rohan Agarwal and Mr. Darshit Dave,

Advocates for R-1

Ms. Mamta Binani, Advocate

O R D E R

16.06.2020 On behalf of the Appellant 'Judgements Compilation' is filed before this Tribunal today. Hence, this Tribunal directs the Learned Counsel for the Appellant to submit a copy of the 'Judgements Compilation' to the Respondents before the next date of hearing. In the meanwhile, it is open to the Respondent No. 1 and 2 to file Reply. The Resolution Professional of the Respondent is directed to file 'Status Report' before the next date of hearing.

List the Appeal on **29th June, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

Basant B./Kam.